

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.5474  
ANSWERED ON 03.04.2025**

**PROJECTS SANCTIONED UNDER RDSS**

**5474. SHRI B K PARTHASARATHI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the total number of projects sanctioned under the Revamped Distribution Sector Scheme (RDSS), State and year-wise till date;**
- (b) the details of the funds sanctioned and released for the approved projects, State and year wise;**
- (c) whether the Government has any details regarding the total number of smart meters sanctioned under the said scheme;**
- (d) if so, the details thereof, State-wise and district-wise for Andhra Pradesh along with the sanctioned and awarded quantities of smart meters; and**
- (e) the details of the cost of the sanctioned project, grants allocated and disbursed for smart meters in the State of Andhra Pradesh?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (d) : Government of India launched the Revamped Distribution Sector Scheme (RDSS) in July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. Under the scheme, projects worth Rs. 1.51 lakh crore for loss reduction infrastructure and Rs. 1.31 lakh crore for smart metering works have been sanctioned. The State/ UT-wise and year-wise details of loss-reduction and smart metering works are placed at Annexure-IA, IB, and IC.**

**As part of the scheme, Government of India has been supporting grid-based electrification of households left out during SAUBHAGYA (Pradhan Mantri Sahaj Bijli Har Ghar Yojana) period, wherever found feasible. Till date, works amounting to Rs. 6,113 Cr. have been sanctioned for electrification of 12,91,833 households. This includes electrification works for households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), households belonging to Scheduled Tribes identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) and households identified under PM-AJAY (Pradhan Mantri Anusuchit Jaati Abhyuday Yojana). The State/UT-wise and year-wise details of household electrification works sanctioned under RDSS are placed at Annexure-IIA and IIB.**

**The State/UT-wise and year-wise details of funds expended under RDSS for loss reduction works are at Annexure-III.**

**State-wise details of smart-meter works sanctioned are placed at Annexure-IV. District-wise details of smart metering works sanctioned and awarded under RDSS for State of Andhra Pradesh are at Annexure-V.**

**(e) : DISCOM-wise details of sanctioned cost, grants allocated and disbursed for smart meters under RDSS are as under:**

<b>DISCOMs</b>	<b>Project Cost (Rs. Cr.)</b>	<b>Gol Grant (Rs. Cr.)</b>	<b>Gol grant expended (Rs. Cr.)</b>
<b>APSPDCL</b>	<b>1,664</b>	<b>249</b>	<b>0</b>
<b>APCPDCL</b>	<b>1,513</b>	<b>230</b>	<b>0</b>
<b>APEPDCL</b>	<b>951</b>	<b>144</b>	<b>0</b>
<b>AP Total</b>	<b>4,128</b>	<b>623</b>	<b>0</b>

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED  
QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise Loss Reduction and Smart Metering works sanctioned under RDSS**

*(in Rs. Cr.)*

State/UTs	Sanctioned Cost of Loss Reduction Infrastructure Works	Sanctioned Cost of Smart Metering	Total Sanctioned Project Cost
Andaman & Nicobar Islands	462	54	516
Andhra Pradesh	10,710	4,128	14,838
Arunachal Pradesh	1,042	184	1,226
Assam	3,395	4,050	7,444
Bihar	9,983	2,021	12,004
Chhattisgarh	4,021	4,105	8,126
Delhi	324	13	337
Goa	247	469	716
Gujarat	6,089	10,642	16,731
Haryana	6,797	-	6,797
Himachal Pradesh	2,327	1,788	4,116
Jammu & Kashmir	4,771	1,064	5,835
Jharkhand	3,462	858	4,320
Karnataka	36	-	36
Kerala	3,018	8,231	11,249
Ladakh	876	-	876
Madhya Pradesh	9,426	8,911	18,336
Maharashtra	17,238	15,215	32,453
Manipur	615	121	737
Meghalaya	1,232	310	1,542
Mizoram	319	182	500
Nagaland	461	208	668
Puducherry	84	251	335
Punjab	3,873	5,769	9,642
Rajasthan	18,693	9,715	28,408
Sikkim	416	97	514
Tamil Nadu	9,568	19,235	28,803
Telangana	120	-	120
Tripura	598	319	917
Uttar Pradesh	21,661	18,956	40,617
Uttarakhand	1,718	1,106	2,824
West Bengal	7,223	12,670	19,893
<b>Grand Total</b>	<b>1,50,803</b>	<b>1,30,671</b>	<b>2,81,474</b>

\*\*\*\*\*

**ANNEXURE-IB****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise and year-wise Loss Reduction works sanctioned under RDSS**

State/UT	FY22	FY23	FY24	FY25	Total
Andaman & Nicobar Islands		183	279		462
Andhra Pradesh	9,277		97	1,336	10,710
Arunachal Pradesh		800	143	99	1,042
Assam	2,609	0		786	3,395
Bihar		7,081		2,902	9,983
Chhattisgarh		3,598	34	390	4,021
Delhi		324			324
Goa		247			247
Gujarat	6,021			68	6,089
Haryana		3,158	0	3,638	6,797
Himachal Pradesh	1,913		367	47	2,327
Jammu & Kashmir	4,636			135	4,771
Jharkhand		3,262	61	139	3,462
Karnataka			4	32	36
Kerala	2,347		1	670	3,018
Ladakh		697	178		876
Madhya Pradesh	9,403		105	(83)*	9,426
Maharashtra		14,158	27	3,053	17,238
Manipur		401		214	615
Meghalaya	796		436		1,232
Mizoram	237		70	11	319
Nagaland		391	65	4	461
Puducherry		84			84
Punjab		3,873			3,873
Rajasthan	8,912		500	9,281	18,693
Sikkim		264	134	19	416
Tamil Nadu	9,066		501		9,568
Telangana			7	114	120
Tripura		485	62	52	598
Uttar Pradesh	16,746		2,266	2,649	21,661
Uttarakhand	1,447		249	22	1,718
West Bengal		7,223			7,223
<b>Total</b>	<b>73,412</b>	<b>46,229</b>	<b>5,585</b>	<b>25,578</b>	<b>1,50,803</b>

\* due to cost revision

\*\*\*\*\*

**ANNEXURE-IC****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise and year-wise Smart Metering works sanctioned under RDSS***(Rs. Cr.)*

State/UT	FY 22	FY 23	FY 24	FY 25	Total
Andaman & Nicobar Islands		54			54
Andhra Pradesh	4,128				4,128
Arunachal Pradesh		184			184
Assam	3,677	372			4,050
Bihar		2,021			2,021
Chhattisgarh		4,105			4,105
Delhi		13			13
Goa		469			469
Gujarat	10,642				10,642
Haryana		4,967	(4,967)*		0
Himachal Pradesh	1,788				1,788
Jammu & Kashmir	1,064				1,064
Jharkhand		858			858
Karnataka					0
Kerala	8,231				8,231
Ladakh		0			0
Madhya Pradesh	8,769			142	8,911
Maharashtra		15,215			15,215
Manipur		121			121
Meghalaya	310				310
Mizoram	182				182
Nagaland		208			208
Puducherry		251			251
Punjab		5,769			5,769
Rajasthan	9,715				9,715
Sikkim		97			97
Tamil Nadu	19,235				19,235
Telangana					0
Tripura		319			319
Uttar Pradesh	18,956				18,956
Uttarakhand	1,051			55	1,106
West Bengal		12,670			12,670
<b>Total</b>	<b>87,748</b>	<b>47,693</b>	<b>(4,967)</b>	<b>197</b>	<b>1,30,671</b>

\* Smart metering works got desanctioned

\*\*\*\*\*

**ANNEXURE-II A****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise details of household electrification works sanctioned under RDSS**

<b>Sl. No.</b>	<b>State</b>	<b>Sanctioned Project Cost (Rs. Cr.)</b>	<b>Central Gross Budgetary Support (Rs. Cr.)</b>	<b>No. of Households Sanctioned</b>
1	Andhra Pradesh	161.27	96.76	46,443
2	Arunachal Pradesh	75.52	67.97	10,136
3	Assam	785.55	706.99	1,27,111
4	Bihar	300.55	180.33	42,635
5	Chhattisgarh	423.17	253.90	80,734
6	Himachal Pradesh	6.63	5.96	100
7	Jammu & Kashmir	77.10	69.39	10,730
8	Jharkhand	199.98	119.98	38,672
9	Karnataka	35.90	21.54	5,844
10	Kerala	7.07	4.24	1,482
11	Madhya Pradesh	184.70	110.81	36,045
12	Maharashtra	57.02	34.21	17,529
13	Manipur	214.44	193.00	36,972
14	Meghalaya	435.70	392.13	50,501
15	Mizoram	79.90	71.91	15,167
16	Nagaland	69.55	62.59	10,004
17	Rajasthan	1765.08	1059.04	4,39,372
18	Tamil Nadu	29.89	17.94	10,673
19	Telangana	120.42	72.25	31,081
20	Tripura	104.52	94.08	19,853
21	Uttar Pradesh	964.48	578.69	2,58,700
22	Uttarakhand	14.59	13.13	2,049
	<b>Total</b>	<b>6,113</b>	<b>4,227</b>	<b>12,91,833</b>

\*\*\*\*\*

**ANNEXURE-II B****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise and year-wise details of household electrification works sanctioned under RDSS***(in Rs. Cr.)*

<b>S. No.</b>	<b>State</b>	<b>FY24</b>	<b>FY25</b>	<b>Total</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>97</b>	<b>64</b>	<b>161</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>20</b>	<b>55</b>	<b>76</b>
<b>3</b>	<b>Assam</b>		<b>786</b>	<b>786</b>
<b>4</b>	<b>Bihar</b>		<b>301</b>	<b>301</b>
<b>5</b>	<b>Chhattisgarh</b>		<b>423</b>	<b>423</b>
<b>6</b>	<b>Himachal Pradesh</b>		<b>7</b>	<b>7</b>
<b>7</b>	<b>Jammu &amp; Kashmir</b>		<b>77</b>	<b>77</b>
<b>8</b>	<b>Jharkhand</b>	<b>61</b>	<b>139</b>	<b>200</b>
<b>9</b>	<b>Karnataka</b>	<b>4</b>	<b>32</b>	<b>36</b>
<b>10</b>	<b>Kerala</b>	<b>1</b>	<b>6</b>	<b>7</b>
<b>11</b>	<b>Madhya Pradesh</b>	<b>105</b>	<b>80</b>	<b>185</b>
<b>12</b>	<b>Maharashtra</b>	<b>27</b>	<b>30</b>	<b>57</b>
<b>13</b>	<b>Manipur</b>		<b>214</b>	<b>214</b>
<b>14</b>	<b>Meghalaya</b>	<b>436</b>		<b>436</b>
<b>15</b>	<b>Mizoram</b>	<b>69</b>	<b>11</b>	<b>80</b>
<b>16</b>	<b>Nagaland</b>	<b>65</b>	<b>4</b>	<b>70</b>
<b>17</b>	<b>Rajasthan</b>	<b>500</b>	<b>1,266</b>	<b>1,765</b>
<b>18</b>	<b>Tamil Nadu</b>	<b>30</b>		<b>30</b>
<b>19</b>	<b>Telangana</b>	<b>7</b>	<b>114</b>	<b>120</b>
<b>20</b>	<b>Tripura</b>	<b>62</b>	<b>43</b>	<b>105</b>
<b>21</b>	<b>Uttar Pradesh</b>	<b>932</b>	<b>32</b>	<b>964</b>
<b>22</b>	<b>Uttarakhand</b>	<b>13</b>	<b>2</b>	<b>15</b>
	<b>Total</b>	<b>2,427</b>	<b>3,686</b>	<b>6,113</b>

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise and year-wise details of funds expended under RDSS for loss reduction works**

S. No.	STATE	FY 22	FY 23	FY 24	FY 25	Total
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh	274	-24	311	901	1,463
3	Arunachal Pradesh	0	0	0	43	43
4	Assam	0	10	635	761	1,406
5	Bihar	0	4	1,268	1,207	2,479
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh^	0	45	178	304	527
8	Dadra & Nagar Haveli & Daman & Diu	0	0	0	0	0
9	Delhi	0	0	0	0	0
10	Goa	0	0	15	0	15
11	Gujarat	178	-167	507	670	1,188
12	Haryana	0	0	35	205	241
13	Himachal pradesh	85	-84	6	80	87
14	Jammu & Kashmir	0	67	349	624	1,040
15	Jharkhand	0	0	0	222	222
16	Karnataka	0	0	0	5	5
17	Kerala	0	0	22	153	176
18	Ladakh	0	0	79	0	79
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	0	179	1,006	820	2,005
21	Maharashtra	0	29	820	1,614	2,463
22	Manipur	0	17	20	58	94
23	Meghalaya	0	0	51	146	197
24	Mizoram	0	0	22	27	50
25	Nagaland	0	0	1	10	11
26	Odisha	0	0	0	0	0
27	Puducherry	0	0	0	0	0
28	Punjab	0	0	115	114	229
29	Rajasthan	0	0	531	1,094	1,624
30	Sikkim	0	0	24	12	36
31	Tamil Nadu	0	0	97	448	545
32	Telangana	0	0	2	0	2
33	Tripura	0	17	36	91	143
34	Uttar Pradesh	277	161	1,801	1,822	4,061
35	Uttarakhand	0	3	11	116	131
36	West Bengal	0	0	221	601	822
	<b>Total</b>	<b>814</b>	<b>259</b>	<b>8,160</b>	<b>12,150</b>	<b>21,383</b>

\*\*\*\*\*

**ANNEXURE-IV****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**State/UT-wise Smart Metering works sanctioned under RDSS**

<b>State/UTs</b>	<b>Consumer Meters (Nos.)</b>	<b>Distribution Transformer Meters (Nos.)</b>	<b>Feeder Meters (Nos.)</b>	<b>Total (Nos.)</b>
<b>Andaman Nicobar Islands</b>	<b>83,573</b>	<b>1,148</b>	<b>114</b>	<b>84,835</b>
<b>Andhra Pradesh</b>	<b>5,608,846</b>	<b>293,140</b>	<b>17,358</b>	<b>5,919,344</b>
<b>Arunachal Pradesh</b>	<b>287,446</b>	<b>10,116</b>	<b>688</b>	<b>298,250</b>
<b>Assam</b>	<b>6,364,798</b>	<b>77,547</b>	<b>2,782</b>	<b>6,445,127</b>
<b>Bihar</b>	<b>2,350,000</b>	<b>250,726</b>	<b>6,427</b>	<b>2,607,153</b>
<b>Chhattisgarh</b>	<b>5,962,115</b>	<b>210,644</b>	<b>6,720</b>	<b>6,179,479</b>
<b>Delhi</b>		<b>766</b>	<b>2,755</b>	<b>3,521</b>
<b>Goa</b>	<b>741,160</b>	<b>8,369</b>	<b>827</b>	<b>750,356</b>
<b>Gujarat</b>	<b>16,481,871</b>	<b>300,487</b>	<b>5,229</b>	<b>16,787,587</b>
<b>Himachal Pradesh</b>	<b>2,800,945</b>	<b>39,012</b>	<b>1,951</b>	<b>2,841,908</b>
<b>Jammu and Kashmir</b>	<b>1,407,045</b>	<b>88,037</b>	<b>2,608</b>	<b>1,497,690</b>
<b>Jharkhand</b>	<b>1,341,306</b>	<b>19,512</b>	<b>1,226</b>	<b>1,362,044</b>
<b>Kerala</b>	<b>13,289,361</b>	<b>87,615</b>	<b>6,025</b>	<b>13,383,001</b>
<b>Madhya Pradesh</b>	<b>12,980,102</b>	<b>419,396</b>	<b>29,708</b>	<b>13,429,206</b>
<b>Maharashtra</b>	<b>23,564,747</b>	<b>410,905</b>	<b>29,214</b>	<b>24,004,866</b>
<b>Manipur</b>	<b>154,400</b>	<b>11,451</b>	<b>357</b>	<b>166,208</b>
<b>Meghalaya</b>	<b>460,000</b>	<b>11,419</b>	<b>1,324</b>	<b>472,743</b>
<b>Mizoram</b>	<b>289,383</b>	<b>2,300</b>	<b>398</b>	<b>292,081</b>
<b>Nagaland</b>	<b>317,210</b>	<b>6,276</b>	<b>392</b>	<b>323,878</b>
<b>Puducherry</b>	<b>403,767</b>	<b>3,105</b>	<b>180</b>	<b>407,052</b>
<b>Punjab</b>	<b>8,784,807</b>	<b>184,044</b>	<b>12,563</b>	<b>8,981,414</b>
<b>Rajasthan</b>	<b>14,274,956</b>	<b>434,608</b>	<b>27,128</b>	<b>14,736,692</b>
<b>Sikkim</b>	<b>144,680</b>	<b>3,229</b>	<b>633</b>	<b>148,542</b>
<b>Tamil Nadu</b>	<b>30,000,000</b>	<b>472,500</b>	<b>18,274</b>	<b>30,490,774</b>
<b>Tripura</b>	<b>547,489</b>	<b>14,908</b>	<b>473</b>	<b>562,870</b>
<b>Uttar Pradesh</b>	<b>26,979,055</b>	<b>1,526,801</b>	<b>20,874</b>	<b>28,526,730</b>
<b>Uttarakhand</b>	<b>1,587,870</b>	<b>59,212</b>	<b>2,602</b>	<b>1,649,684</b>
<b>West Bengal</b>	<b>20,717,969</b>	<b>305,419</b>	<b>11,874</b>	<b>21,035,262</b>
<b>RDSS-Total</b>	<b>197,924,901</b>	<b>5,252,692</b>	<b>210,704</b>	<b>203,388,297</b>

\*\*\*\*\*

**ANNEXURE-V****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5474 ANSWERED IN THE LOK SABHA ON 03.04.2025**

\*\*\*\*\*

**District-wise details of sanction and award of Smart Meters under RDSS in the State of Andhra Pradesh**

DISCOM	District	Sanctioned Qty. (Nos.)			Awarded Qty. (Nos.)		
		Consumer Meters	DT Meters	Feeder Meters	Consumer Meters	DT Meters	Feeder Meters
AP-CPDCL	Guntur	8,32,962	38,804	1,240	8,56,721	38,804	1,240
	Krishna	8,20,548	43,933	1,233	8,17,632	43,933	1,233
	Prakasam	3,97,452	30,913	1,253	4,33,038	30,913	1,253
AP-EPDCL	Eluru	2,66,487	24,765	1,217	2,67,359	24,765	1,217
	Rajamahendravaram	2,70,176	27,672	931	2,69,885	27,672	931
	Srikakulam	92,606	6,045	405	1,20,638	6,045	405
	Visakhapatnam	3,26,232	11,207	916	3,26,232	11,207	916
	Vizianagaram	2,99,739	7,555	422	2,71,126	7,555	422
AP-SPDCL	Anantapur	5,29,015	11,396	1,800	5,53,075	11,396	1,800
	Chittoor	5,56,262	56,630	2,674	5,86,691	56,630	2,674
	Kadapa	3,67,364	6,040	1,933	3,52,401	6,040	1,933
	Kurnool	4,26,565	10,112	1,574	4,24,702	10,112	1,574
	SPSR Nellore	4,23,438	18,068	1,760	3,91,563	18,068	1,760
<b>Total</b>		<b>56,08,846</b>	<b>2,93,140</b>	<b>17,358</b>	<b>56,71,063</b>	<b>2,93,140</b>	<b>17,358</b>

\*\*\*\*\*